

Letter no. 1566 /2022

From;

Akhil Kumar,
Principal District & Sessions Judge,
Latehar

To,

The Registrar General,
Hon'ble High Court of Jharkhand,
Ranchi

Subject:

Statistics dealing with cases instituted and disposed by Commercial Courts,
Latehar.

Ref:

Letter no.260/R&S dated 16/08/2022 of the Hon'ble Court.

Dated: Latehar, the 05th day of December, 2022

Sir,

With reference to the subject and letter as referred above, I am sending herewith the desired information regarding cases instituted, disposal and the time taken in the disposal of cases by Commercial Courts, Latehar for the month of **November, 2022**, as submitted by the concerned Courts, in the prescribed format, it is as follows:-

Sl.No.	Name of the Court	No. of cases pending (on 1 st day of month)	No.of cases instituted (during the month as per column 3)	Total cases pending in the Court (on the last day of the month as per column 3)	No.of cases disposed(during the month as per column 3)	Average no.of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Courts (At District Judge Level)- ADJ-I, Latehar	Nil	Nil	Nil	Nil	Nil
2	Commercial Appellate Court (District Judge level)- ADJ-I, Latehar	Nil	Nil	Nil	Nil	Nil
3	Commercial Courts (Below District Judge level)- Civil Judge(SD)-I, Latehar	Nil	Nil	Nil	Nil	Nil

This is for your goodself's kind information and needful.

Yours faithfully,



Principal District & Sessions Judge,
Latehar